GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.4148

TO BE ANSWERED ON THE 11TH AUGUST, 2017

COMPENSATION TO OWNERS OF PLOTS IN VICINITY OF AMMUNITION DEPOTS

4148. SHRI P. NAGARAJAN:

SHRI DHARMENDRA KUMAR:

COL. SONARAM CHOUDHARY:

DR. C. GOPALAKRISHNAN:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether as per guidelines / instructions there are restrictions regarding construction of any asset around Ammunition Depots in the country;
- (b) if so, the details thereof along with the details of affected Cantonments especially Ammunition Depots in Barmer and Jaisalmer Districts of Western Rajasthan and Haryana;
- (c) whether a large number of plots are falling within the ambit of 300 metres area of Ammunition Depot, Gurugram and land owners are compelled to vacate the plots as per the Punjab and Haryana High Court judgement and if so, the details thereof;
- (d) the total number of plots that are falling under the 300 metres of Ammunition Depot, Gurugram along with the fate of plot owners in this regard;
- (e) whether the Government has any proposal to give compensation to the affected plot owners, if so, the details thereof and the time by which the Government will provide compensation or land in lieu of plots in some nearby areas; and
- (f) the assistance provided to those plot owners whose plots are unbuilt since 2001 and are also falling within the ambit of 300 metres area of Ammunition Depot, Gurugram?

ANSWER

MINISTER OF STATE

(DR. SUBHASH BHAMRE)

IN THE MINISTRY OF DEFENCE

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(डा. स्भाष भामरे)

(a) Yes, Madam. Restrictions on constructions have been imposed around Ammunition Depots in the country under Works of Defence Act

(WODA), 1903 and guidelines for issue of No Objection Certificate (NOC) for building constructions dated 18 May 2011, 18 March 2015, 17 November 2015 and 21 October, 2016.

(b) The details of Ammunition Depots where restrictions have been imposed under WODA, 1903 are attached as Annexure 'A'. In remaining Military Stations / Cantonments, NOC Guidelines are applicable. The details in respect of Ammunition Depots in Barmer and Jaisalmer Districts of Rajasthan are attached as Annexure 'B'.

(c) to (f): As per Gazette Notifications issued by Government of India vide SRO 12 dated 14 February, 2007 and SRO 4 dated 13 January, 2010, in consonance with WODA 1903, no building or structure shall be constructed, created or erected or no tree shall be planted on any land within the limits of 900 metres from the crest of the outer parapet of Indian Air Force Station at Gurgaon (Gurugram). The demarcation of land upto 300 metres from the outer parapet of Air Force Station Gurgaon (Gurugram) is in progress by Municipal Corporation of Gurugram on the directions of Hon'ble Punjab & Haryana High Court. After the restricted zone is demarcated from 900 metres to 300 metres, the total number of plots falling within 300 metres zone of Air Force Station Gurgaon (Gurugram) can be determined for further follow up action under WODA, 1903.

ANNEXURE-A REFERRED IN THE REPLY GIVEN IN PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 4148 FOR ANSWER ON 11.08.2017

S. No.	Name of Ammunition Depot	Details / Existing Restricted Distance
1.	COD, Jabalpur (including	300 metre in COD
	ASD)	960 metre from BP No. 31/59 to 31/90
2.	FAD, Lalgarh Jattan	1200 Yards
3.	FAD, Bikaner	1200 Yards
4.	FAD, Bhatinda	1200 Yards
5.	FAD, Bharatpur	2000 Yards
6.	FASF, Faridkot	1000 Yards
7.	AP, Kitchama	1000 Yards
8.	FAD, Khundruh	1000 Yards
9.	ASD, Nagrota	1000 Yards
10.	AP, Akhnoor	1000 Yards
11.	AP, Sunderbani	1000 Yards
12.	AP, Rakhmuthi	1000 Yards
13.	AP, Nadpur, Naushera	1000 Yards
14.	AP, Rajouri	1000 Yards
15.	AP, Khannitar Nala	900 Metre
16.	AP, Mendhar	1000 Yards
17.	AP, Poonch	1000 Yards
18.	ASD, Udhampur	1000 Yards
19.	FAD, Jindrah	1000 Yards
20.	DOU, Durgmulla	500 Yards
21.	Amn Coy, Jaisalmer	2000 Yards
22.	Amn Coy, Jassai/Barmer	2000 Yards
23.	FAD, Banar	2000 Yards
24.	FAD, Dehu Road	2000 Yards
25.	CAD, Pulgaon	2000 Yards
26.	AP, Nuranang	2000 Yards
27.	AP, Misamari	2000 Yards
28.	FAD, Guwahati	2000 Yards
29.	FAD, Baddowal	914 Metres
30.	FAD, Kasubegu	914 Metres
31.	FAD, Unchibassi	914 Metres
32.	FAD, Mamun	914 Metres
33.	FAD, Nandapur Suranasi,	1097 Metres
	Jalandhar	
34.	FAD, Beas	914 Metres
35.	FAD, Dappar	1097 Metres
36.	AP 22 Amn Coy, Amritsar	900 Metres
37.	OMC, Kinnaur Paori	1097 Metres
38.	FASF (AD Mand), Mand	1097 Metres
39.	FASF (AD Shakarmasi),	914 Metres
	Gurdaspur	
40.	FASF Tibri, Gurdaspur	914 Metres
41.	FASF near Dablan (AD	914 Metres

	Patiala), Patiala		
42.	AD(Vallah), Amritsar	914 Metres	
43.	FASF (AD Patti), Patti	914 Metres	
44.	FCAB, Khasa	914 Metres	
45.	Air Force Station Gurgaon	900 Metres	
46.	Air Force Station Amla	900 Metres	
47.	Air Force Station Digaru	900 Metres	
48.	Naval Armament Depot	As per Gazette notification SRO 03	
	Visakhapatnam.	dated 24 December 1991.	
49.	Naval Armament Depot	As per Gazette notification SRO 90	
	Bheenmunipatanam.	dated 28 June 2003.	
50.	Naval Armament Depot	As per Gazette dated 06 April 1992.	
	Sunabeda		
51.	Naval Armament Depot Goa	As per Gazette Extraordinary No. 2	
		dated 15 September 1993.	
52 .	Naval Armament Depot	As per Gazette Part 2 dated 16 May,	
	Karanja	1992.	
53.	Naval Armament Depot	As per Gazette notification SRO 1 dated	
	Trombay	1 st January 1992.	
54.	Naval Armament Depot	As per Gazette notification SRO 12	
	Alwaye	dated 21 January 1992.	
55.	Naval Armament Depot	As per Gazette notification SRO 195	
	Dollyganj.	dated 20 September 1994.	

ANNEXURE-B REFERRED IN THE REPLY GIVEN IN PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 4148 FOR ANSWER ON 11.08.2017

Ammunition Depot / Notified area	Gazette Notification by Central Government	Public Notice by State Government
Amn Coy, Barmer / 2000 yards	Government of India, Ministry of Defence letter No. 47427 / B / III / L(South) / 119 / US(R) / Def(Land) dated 02 Feb 2005.	State Government letter No. (15) (5) (7) / Raj / 04 / 1253 - 1270 dated 11 February, 2008.
Amn Coy, Jaisalmer / 2000 yards	Government of India, Ministry of Defence letter No. 47427 / B / IV / L(South) / 481 / US(R) / Def(Land) dated 13 April 2004.	State Government letter No. Land / 2012 – 13 / 706 dated 19 July 2012.
